

the archaeologists in India as associated with the early Aryans. Among the objects of the Harappa Culture found at the site are typical pottery-painted and plain terracotta cakes of an uncertain use and faience beads and bangles. In addition there are fragments of terracotta, animal figurines, ornaments, games men, cart wheels, potter's dabbers, and styli and arrow heads made from bones although it is not exactly clear at this stage to which particular culture these latter objects belong.

### भारत का राज्य बैंक

२४१५. { श्री भक्त दर्शन :  
श्री मुरारका :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) १६ फरवरी, १९५८ से किन-किन स्थानों पर किन-किन तिथियों को भारत के राज्य बैंक की शाखाएँ खोली गयी हैं;

(ख) भविष्य में किन-किन स्थानों पर इसकी शाखाएँ खोलने का विचार है; और

(ग) यह कार्य वीघ्र करने के लिये कौन से कदम उठाये जा रहे हैं ?

राजस्व तथा वित्त मंत्री (डॉक्टर बी० जोषाब देवडी) : (क) और (ख). दो विवरण सभा पटल पर रख दिये गये हैं जिनमें मांगी गयी सूचना दी गयी है। [देखिये परिशिष्ट ६, अनुसूच्य संख्या ९]

(ग) भारत का राज्य बैंक अभी हर महीने लगभग नौ शाखाएँ खोलता है और इसे काफ़ी संतोषजनक समझा जाता है। शाखाओं को जल्दी खोलने के लिये भारत का राज्य बैंक, राज्य सरकारों की सलाह से, उपयुक्त स्थान और दूसरी सुविधाएँ प्राप्त करने के लिये भी कार्यवाही कर रहा है।

### Himachal Pradesh Employees

2416. { श्री नागि रॉड्यु :  
श्री भक्त दर्शन :  
श्री ज. सेन मण्डी :

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Punjab scales of pay in respect of field staff have been applied in Himachal Pradesh;

(b) whether the application of these scales has been extended to the employees of the Territorial Council also; and

(c) if not, reason therefor?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes, except in a few isolated cases.

(b) and (c). Territorial Councils have been given the power, under section 32 of the Territorial Councils Act, 1956, to make regulations for the conditions of service of the staff required and appointed by the Councils for the proper and efficient execution of their duties. In so far, however, as that portion of the Council's staff which has been transferred to the Council from the Administration is concerned, the protection of the scales of pay to which they were entitled under the Administration is assured to them on their transfer to the Council by the provision contained in the Act and the Rules framed thereunder to the effect that "the conditions of service applicable to a person immediately before his appointment to a post under a Territorial Council shall not be varied to his disadvantage except with the previous approval of the Central Government".

### Himachal Pradesh Territorial Council

2417. { श्री नागि रॉड्यु :  
श्री भक्त दर्शन :  
श्री ज. सेन मण्डी :

Will the Minister of Home Affairs be pleased to state:

(a) what public works have been transferred to Territorial Council of Himachal Pradesh; and